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Title : Presentation of the 1<sup>st</sup>, 2<sup>nd</sup>, 3<sup>rd</sup> and 4<sup>th</sup> Reports of Committee on Petitions.

SHRI ANANT GANGARAM GEETE (RAIGAD): I beg to present the following Reports (Hindi and English versions) of the Committee on Petitions:-

- (1) First Report on the action taken by the Government on the recommendations contained in their Forth-fifth Report (14<sup>th</sup> Lok Sabha) on the representations regarding delay in allotment of petrol pump under Defence quota by IOCL at Bareilly, UP; irregularities in award of the dealership of IOCL at Itwa, District Sidharth Nagar, UP; and in the allotment of petrol pump located at Gannaur Railway Road, Sonapat, Haryana.
  - (2) Second Report on the action taken by the Government on the recommendations contained in their Forty-sixth and Forth-eighth Reports (14<sup>th</sup> Lok Sabha) on the petition regarding demand of casual workers employed by the HAL, Nasik Division; and Forth-eighty Report on the representation regarding loss of revenue to the Government as a result of Advertisement Policy of Central Warehousing Corporation respectively.
  - (3) Third Report on the action taken by the Government on the recommendations contained in their Forty-seventh Report (14<sup>th</sup> Lok Sabha) on the representation regarding expansion of Dabolim Airport in Goa' and Seventeenth Report (14<sup>th</sup> Lok Sabha) on the representation regarding relief to 1989 riot victims of Bhagalpur.
  - (4) Fourth Report on the action taken by the Government on the recommendations contained in their Thirty-eighth Report on the representation regarding system of procurement of Rails by Indian Railways; and Forty-second Report on representation from Shri Rajendra Singh Yadav of Jaunpur, UP regarding irregularities committed by oil companies in allotment of petrol/diesel pumps.
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